

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 4169
TO BE ANSWERED ON 12.12.2016**

UNIQUE NUMBER TO WORKERS

4169. SHRI RAJAN VICHARE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to implement a new model for providing social security cover to unorganized sector workers besides a new on-the-job training module to upgrade skills;**
- (b) if so, the details thereof along with budgetary allocation made in this regard;**
- (c) whether the Government proposes to provide Unique Labour Identification Number (U-LIN) to unorganized sector workers who keep moving from one place to another to enable them to access health facilities across the country; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): Unorganised Workers' Social Security Act, 2008 is already in place to provide social security benefits to the workers in the unorganised sector. This Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. Various Schemes, formulated by the Government to provide social security cover to the unorganized workers, listed in the Schedule I of the above Act are as under:

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- i. **Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development)**
- ii. **National Family Benefit Scheme (Ministry of Rural Development)**
- iii. **Janani Suraksha Yojana (Ministry of Health and Family Welfare)**
- iv. **Handloom Weavers' Comprehensive Welfare Scheme (Ministry of Textiles)**
- v. **Handicraft Artisans' Comprehensive Welfare Scheme (Ministry of Textiles)**
- vi. **Pension to Master Craft Persons (Ministry of Textiles)**
- vii. **National Scheme for Welfare of Fishermen and Training and Extension (Department of Animal Husbandry, Dairying & Fisheries)**
- viii. **Aam Admi Bima Yojana (Department of Financial Services)**
- ix. **Rashtriya Swasthya Bima Yojana (Ministry of Health and Family Welfare).**

Further, the Central Government has launched the Atal Pension Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana for all citizens especially targeting unorganised workers to provide them comprehensive social security. Government of India has launched the Pradhan Mantri Kaushal Vikas Yojana as a skill development initiative scheme. The objective of this Scheme is to enable a large number of Indian youth to take up industry-relevant skill training that will help them in securing a better livelihood. Individuals with prior learning experience or skills will also be assessed and certified under Recognition of Prior Learning (RPL).

(c) & (d): As per provisions of the Unorganised Workers' Social Security Act, 2008, every unorganised worker shall be eligible for registration subject to the fulfilment of the two conditions: he or she should have completed fourteen years of age and he or she should submit a self-declaration confirming that he or she is an unorganised worker. Every unorganised worker is to be registered by the District Administration. The Central Government has persistently endeavoured to encourage the State Governments to issue identity cards to this workforce on priority basis.
